

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 9th Day of August, 2018)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Mr. Mohd. Jamshed, Member (Administrative)

Original Application No.330/1180/2017
(U/S 19, Administrative Tribunal Act, 1985)

H.K. Yadav

..... **Applicant**

By Advocate: **None**

Versus

1. Union of India & Ors. **Respondents**

By Advocate: **Shri G.K. Tripathi**

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None present for the applicant. Shri G.K. Tripathi, Advocate is present for the respondents.

2. Record reveals that the applicant or his counsel were also not present on the previous date before this Tribunal. Accordingly, the Delay Condonation Application as well as Original Application is dismissed in default of the applicant and for non prosecution.

(Mohd. Jamshed)
Member (A)

(Justice Bharat Bhushan)
Member (J)

Sushil